

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO.2541

TO BE ANSWERED ON THE 15<sup>TH</sup> DECEMBER, 2015/AGRAHAYANA 24,1937 (SAKA)

CHILD ADOPTION RACKET

2541. SHRI P.R. SUNDARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has recently busted a Child Adoption racket which was being run under the garb of an NGO;

(b) if so, the details thereof;

(c) whether on interrogation by the Police, the arrested persons have revealed that this child adoption racket was active in many States and several new born babies stolen from various hospitals/nursing homes or bought from some IVF Clinics, were sold to several couples;

(d) if so, the details thereof; and

(e) the action taken by the Government to find out the couples who bought these children and restore the stolen children to their original parents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e): Delhi Police has reported that a child adoption racket run by NGO, namely, Rashtriya Janhit Jansewa Sansthan (not registered) and operating from Flat No. 451, Bharat Apartment, Sector 16B, Dwarka, Delhi, has been unearthed. In this regard, Delhi Police has registered a case vide FIR No. 449/2015 dated 08.06.2015, PS Dwarka North, Delhi and arrested 08 accused persons. Investigations revealed that 25 children were procured by unscrupulous means and offered for adoption to childless couples in exchange for money. The parents who adopted them are from different states. As per the investigation conducted, biological parents of 13 children have been traced and none of these children were stolen. However, investigation is on to locate the biological parents of the remaining 12 children.

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